

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO.3882
ANSWERED ON 24.03.2025

Funds to improve Education in UP

†3882. Shri Ajendra Singh Lodhi:

Will the Minister of EDUCATION be pleased to state:

- (a) the amount allocated by the Government to improve education in the State of Uttar Pradesh;
- (b) the details and the number of new universities/colleges established by the Government during the last five years in the said State; and
- (c) the details and number of Colleges/Universities proposed to be established by the Government in Uttar Pradesh during the next five years, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUKANTA MAJUMDAR)

(a) to (c): Ministry of Education is implementing Rashtriya Uchchar Shiksha Abhiyan (RUSA) which is a Centrally Sponsored Scheme aimed at funding specific State government universities and colleges, so as to improve their quality by ensuring their conformity to prescribed norms and standards.

The government has launched the third phase of Rashtriya Uchchar Shiksha Abhiyan (RUSA) in June 2023 in the form of Pradhan Mantri Uchchar Shiksha Abhiyan (PM-USHA) with an outlay of Rs. 12926.10 crore for the period 2023-24 to 2025-26 to cater to needs of educationally unserved/ underserved areas. The scheme envisages improvement in access, equity and excellence in State Higher Education system through support under various components viz., Multi-Disciplinary Education and Research Universities (MERU), Grants to Strengthen Universities, Grants to Strengthen Colleges, New Model Degree Colleges and Gender Inclusion and Equity Initiatives. In the State of Uttar Pradesh, 66 projects have been approved to provide support under various components of the scheme (including projects in 14 Universities and 51 Colleges) for a total amount of Rs. 1005.01 Crore.

Education being in the Concurrent List, enhancing the quality of education is the responsibility of both the Central and State Governments. The State Universities function under the administrative control of the concerned State and are established by an Act of the State Legislation.
